

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/363/ (IB)/2017  
NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE  
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	N.A.S. Richard	come for petition	Signature
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**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent. During the last hearing, the Respondent caused appearance through Counsel but there is no representation today. Therefore, the Respondent is proceeded *ex parte*. Matter is posted for arguments. Put up on **11.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk